

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 477/2017

YOGARANI

Appellant(s)

VERSUS

STATE BY INSPECTOR OF POLICE

Respondent(s)

Date : 23-09-2024 This appeal was pronouncement of judgment today.

For Appellant(s) Mr. M.yogesh Kanna, Adv.
Mr. S. Prabu Ramasubramanian, Adv.
Mr. Raghunatha Sethupathy B, AOR
Mr. Manoj Kumar A, Adv.
Mr. Vasu Kalra, Adv.

For Respondent(s) Mrs. Aishwarya Bhati, A.S.G.
Mr. Mukesh Kumar Maroria, AOR
Ms. Shraddha Deshmukh, Adv.
Mr. Rajnish Prasad, Adv.
Mr. Udai Khanna, Adv.
Mr. Nithin Choudhary Pavuluri, Adv.

Hon'ble Mr. Justice Aravind Kumar pronounced the reportable judgment of the Bench comprising Hon'ble Mr. Justice Sanjay Kumar and His Lordship.

The appeal is allowed in terms of the signed reportable judgment.

Pending application(s), if any, shall stand disposed of.

(SWETA BALODI)
COURT MASTER (SH)

(POONAM VAID)
COURT MASTER (NSH)

(Signed reportable judgment is placed on the file)